

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION No. 140

Imphal, the 21st December, 2021

No. HCM/P-65/2019-Estt(I)/Pt.I/ : Hon'ble The Chief Justice is pleased to notify the distribution of 24 sanctioned posts of Judicial Assistant to be filled up by way of direct recruitment and by promotion as mentioned in Schedule - I of "High Court of Manipur Officer and Employees Recruitment and Conditions of Services (Classification, Control, Appeal and Conduct) Rules, 2020", as per the percentages prescribed in "High Court of Manipur Officer and Employees Recruitment and Conditions of Services (Classification, Control, Appeal and Conduct) (Amendment) Rules, 2021" as under:-

Sl. No.	Judicial Assistant shall be filled up as under	No. of Posts
1.	60% of the sanctioned posts by direct recruitment	14
2.	30% of the sanctioned posts by promotion from Computer Assistant	7
3.	10% of the sanctioned posts by promotion from (a) Head Cook and Cook (b) Record Assistant (c) Telephone Operator, Chauffeur and Electrician (d) Class-IV (Except Masalchi)	3

This notification shall remain effective till the sanctioned posts of Judicial Assistant is 24 (twenty four).

By order etc.,

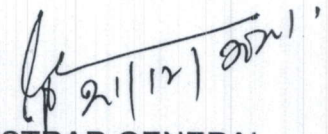
Sd/-
(GOLMEI GAIPHULSHILLU)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCM/P-65/2019-Estt(I)/Pt.I/

Copy to :

- 10/224-33
1. The Commissioner (Law), Govt. of Manipur.
 2. The Registrar (Judl./Admn.), High Court of Manipur.
 3. All Joint Registrars, High Court of Manipur.
 4. All Deputy Registrars, High Court of Manipur.
 5. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
 6. All Assistant Registrars/Court Managers, High Court of Manipur.
 7. The System Analyst, High Court of Manipur
- He is requested to upload the same on the official website.
 8. The Private Secretary to the Registrar General, High Court of Manipur.
 9. All Superintendents/Stamp Reporter/Court Officers, High Court of Manipur.
 10. Concerned File.

Imphal, the 21st December, 2021


REGISTRAR GENERAL
HIGH COURT OF MANIPUR